

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/7/2016

NAME OF THE PETITIONER(S) : H. Ramesh

NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. L. ABIRAMI





Mr. ~~D.P. Dhanasekaran~~  
Counsel for 2 x 3  
K. Sumathi  
Counsel for  
Petitioner



2. Cibi V. Shnu  
T.V.P. Sai Vihari

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms L Abirami, proxy representing counsel for R2 & R3 present and sought time for filing rejoinder stating that her senior counsel is unwell. Considering her request, time enlarged. Put up on 28.03.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)